

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No. 2252 of 2021**

Vikash Kumar Kedia Petitioner
Versus
The State of Jharkhand & others Respondents
With
W.P.(C) No. 2354 of 2021

Jharkhand Retail Liquor Vendor Association & Anr..... Petitioners
Versus
The State of Jharkhand & others Respondents

**CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Petitioners : Mr. Ajit Kumar, Sr. Advocate
Mr. Prabhat Kumar Sinha, Advocate
Ms. Tanya Singh, Advocate
For the Respondents : Mr. Rajiv Ranjan, Advocate General
Mr. Sachin Kumar, AAG-II
Mr. Piyush Chitresh, A.C. to A.G.
Mr. Prashant Pallav, Advocate
Mr. Sumeet Kumar Gadodia, Advocate

Oral Order
08/ Dated 21.09.2021

Heard in Part.

Put up these cases for further hearing on 29.09.2021 at 2:15 P.M.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)